

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**25. IA 4349/2023IA 4799/2023 In C.P. (IB)/1752(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: IA 4349/2023 M/S. Arise Ventures Vs.  
Doshin Water Solution Pvt Ltd  
Through Vikash G Jain The Liquidator  
IA 4799/2023 Vikash Gautamchand  
Jain Liquidator Of Doshion Water  
Solution Private Limited  
IN THE MATTER OF  
Bank of Baroda  
V/s  
Doshin Water Solution Pvt Ltd**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Vishwas V Shah appeared for the Applicant in IA 4799 of 2023 through VC, Counsel, Nishant Sashidhran appeared for the Applicant in IA 4349 of 2023 through VC and Counsel, Deep Dighe appeared for the Liquidator in IA 4349 of 2023. By consent of the parties list this matters for hearing on **06.12.2023**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

09.11.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**